

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 409 of 2013
In
DFR No. 2258 of 2013

Dated : 3rd January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)

Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishnov Mukherjee
Ms. Rimali Batra for R-2

ORDER

IA No. 409 of 2013
(Appl. for condonation of delay)

We have heard the learned counsel for both the parties. We have gone through the Application as well as the reply.

When we put some queries, the learned counsel for the Applicant seeks some time to get instructions from the client.

Post the matter on **22.01.2014**.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson